

THE HIGH COURT OF ORISSA, CUTTACK

Notice No. XXXIII-09/2019-21- 1087 Dtd. 27.10.2021

It is hereby intimated to all concerned that applications/bids have been received from the following applicants/ bidders for the purpose of collection of e-Waste from High Court of Orissa in reference to the Court's **Tender Notice No-XXXIII-09/2019-21-1011/ Dated:21.09.2021:-**

1. M/s RPS Enterprises, Bomikhal, Khordha
2. M/s J S Pigments Pvt. Ltd., Bareipalli, Sambalpur
3. M/s AIMS Technologies Private Limited, MG Road, Hapur
4. M/s Cosmic Net, Sahid Nagar, Bhubaneswar
5. M/s Ecokart Technology Pvt. Ltd., Daleiput, Khordha
6. M/s Sani Clean Pvt. Ltd., IRC Village, Bhubaneswar
7. M/s P.K. Enterprises; Kalunga, Sundargarh
8. M/s Jagannath E-Waste Recyclers, Berhampur, Ganjam

If any applicant/bidder who has properly submitted application/bid within due date but its name is not mentioned in the list above, such applicant/bidder may make representation at e-mail ID- cpc-ori@aij.gov.in with proof of valid application/bid showing that it was submitted in proper manner within due date. If no such representation is received within 5 PM on 03.11.2021 then Court shall proceed to consider the applications/bids of the applicants/bidders mentioned in the list above. Representation received after 5 P.M. on 03.11.2021 shall not be entertained.

By Order


Central Project Coordinator